

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL No. 78 of 2014

Dated : 7th April, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**M/s A.D. Hydro Power Ltd. Appellant(s)
Versus
Central Electricity Regulatory
Commission Respondent(s)**

**Counsel for the Appellant(s): Dr. Seema Jain
Mr. Dushyant K. Mahant**

ORDER

We have asked the learned counsel for the Appellant to produce the copy of the Petition filed before the Central Commission, on which the impugned Order was passed.

The learned counsel for the Appellant seeks some time to produce the same. Accordingly, she is directed to file the same on or before 15.04.2014.

Post the matter on **17.04.2014.**

**(Rakesh Nath)
Technical Member
ts/ak**

**(Justice M. Karpaga Vinayagam)
Chairperson**